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MCRC-17139-2025

IN THE HIGH COURT OF MADHYA PRADESH  
AT INDORE

BEFORE

HON'BLE SHRI JUSTICE SANJEEV S KALGAONKAR

ON THE 14<sup>th</sup> OF AUGUST, 2025

MISC. CRIMINAL CASE No. 17139 of 2025

*MISHRILAL*

*Versus*

*THE STATE OF MADHYA PRADESH AND OTHERS*

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Appearance:

Shri Dhvaj Ahirwar, Advocate for the petitioner(s).

Shri Vinod Thakur, Govt. Advocate for the respondent/State.

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Learned counsel for the petitioner submits that this petition has rendered infrutuous in view of the final disposal of the main case.

Considered.

The petition is dismissed.

(SANJEEV S KALGAONKAR)  
JUDGE